

IN THE NATION COMPANY LAW TRIBUNAL : NEW DELHI

COURT-III

165/213(ND)/2018

IN THE MATTER OF:

Mr. Nitin Bansal and Anr.

vs

M/s Arjun Sharma &Ors.

.....PETITIONER

.... RESPONDENT

SECTION

Under Section 213

Order delivered on 01.04.2019

Coram:

R.VARADHARAJAN,

Hon'ble Member (Judicial)

Ms. Deepa Krishan,

Hon'ble Member (Technical)

For the Petitioner/Applicant

For the Corporate Debtor

For the ROC

: Mr. Dhruvbjit Saikia, Adv.

:Mr. Himanshu Harbola, Mr. Ketan, Adv.

: Ms. Kusum Yadav, Adv.

ORDER

At the request of learned counsel for the parties. Post the matter on 23.04.2019.

— D.K. —

(DEEPA KRISHAN)
MEMBER (TECHNICAL)

— R.V. —

(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Varinder Kumar